

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.07.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 235/14	TP 5/17	Hearing	433(e)/ 433(f)	Schneider Electric IT Logistics Asia Pacific Pte. Ltd. Vs Tulip Data Centre Services Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1	Sameer Shreedhar	Applicant	
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Counsel for Petitioner is present. To hear the counsel about the maintainability of this petition in the light of information that respondent company has not filed annual returns and balance sheet from 2013.

List it on 10.08.2017.


MEMBER (J)